

**Title:** Regarding contempt of the House by a person from the public gallery. (Motion Adopted)

MR. DEPUTY-SPEAKER: As the House is aware, at about 1125 hours today, a visitor calling himself Velu Chandra aged 74 years, son of late Chinnanan, attempted to shout slogan and threw papers from the Visitors" Gallery. The Security Officers took him into custody immediately and interrogated him. The visitor has made statement but has not expressed regrets for his action.

I bring it to the notice of the House for such action as the House may deem fit.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): I beg to move:

"That this House resolves that a person calling himself Velu Chandra, aged 74 years, son of late Chinnanan, who attempted to shout slogan and threw papers from the Visitors" Gallery, at about 1125 hours today, and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

The House further resolves that he be let off with stern warning on the rising of the House today."

MR. DEPUTY-SPEAKER: The question is:

"That this House resolves that a person calling himself Velu Chandra, aged 74 years, son of late Chinnanan, who attempted to shout slogan and threw papers from the Visitors" Gallery, at about 1125 hours today, and whom the Security Officers took into custody immediately, has committed a grave offence and is guilty of the contempt of the House.

The House further resolves that he be let off with stern warning on the rising of the House today."

*The motion was adopted.*

MR. DEPUTY-SPEAKER: The House stands adjourned to meet again tomorrow the 10<sup>th</sup> August, 2000 at 11.00 a.m.

**20.57 hours**

The Lok Sabha then adjourned till Eleven of the Clock  
on Thursday, August 10, 2000/Sravana 19, 1922 (Saka).

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